National Company Law Tribunal Allahabad Bench

CP No. (IB) 55/ALD/2017 CANO: 30/20/8

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL

COMPANY LAW TRIBUNAL ON 22.02.2018

NAME OF THE COMPANY: Nihal Singh VIS L.M.L L+d

SECTION OF THE COMPANIES ACT/ 1 & B CODE: Insolvency code of 2016

SI. NO.

Name

Designation

Representation

Signature

1.

2.

C.P. No. (IB) 55/ALD/2017, CA No. 30/2018

The present case is filed in respect of the Corporate Debtor Company through Resolution Professional.

The Registry is directed to make scrutiny of the same and to issue a notice to the Respondent.

The matter to be listed on 23rd March, 2018.

Date: 22/02/2018

Typed by Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)